



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.438/2019

New Delhi, this the 12th day of February, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Amar Singh
Age 60 years, Group 'C'
Sewarman (CPWD)
S/o Late Udal Singh
R/o Quarter No.82/C, Sector-4
Pushp Vihar, M.B. Road
New Delhi – 110 017. ... Applicant
(By Advocate :Shri Lakshya Mehta)

Versus

1. Union of India through
Secretary
Ministry of Housing & Urban Affairs
Government of India
Maulana Azad Road, Rajpath Road Area
Central Secretariat, Near Udyog Bhawan
Metro Station, New Delhi – 110 001.

2. Directorate of Estates
Through: Deputy Director of Estates
Nirman Bhawan
New Delhi – 110 008. ... Respondents
(By Advocate :Dr. Ch. Shamsuddin Khan with
Shri Shubham Pundhir)

ORDER (ORAL)

Shri Lakshya Mehta, learned counsel for the applicant wishes to withdraw the OA. OA is, accordingly, dismissed as withdrawn.

**(Aradhana Johri)
Member (A)**

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